FORM-23

[See rule 84 (1) (a)]

(For use in Biennial Election when seat is contested)

Declaration of the result of Election under section 66 of the Representation of the People Act, 1951.

Election to the Council of States by the elected members of Legislative Assembly of Bihar.

In pursuance of the provisions contained in section 66 of the Representation of the People Act, 1951, read with clause (a) of sub-rule (1) of rule 84 of the Conduct of Elections Rules 1961, I declare that:-

Ramchandra Prasad Singh

Sponsored by Janata Dal (United)

Mustafapur Tola, Vill.- Malti, P.O.+P.S.- Asthawan Dist.- Nalanda

Upendra Prasad Singh

Sponsored by Janata Dal (United)

Vill.+Post - Jawaz, P.S.+ Block - Mahnar, (Vaishali)

Rajiv Pratap Rudy

Sponsored by Bharatiya Janata Party

Vill.- Amnour Harnarayan, P.O.- Amnour Dist.- Saran, Bihar

Ram Vilas Paswan

Sponsored by Lok Jan shakti Party

Mantriji Tola, Shaharbanni, P.O.- Shaharbanni, Dist.- Khagaria, Bihar

5. Ram Kripal Yadav

Sponsored by Rashtriya Janata Dal

Shiv Mandir, Post Office - Patna G.P.O., Dist.- Patna, Pin- 800001

have been duly elected to fill the seats in that House of 5 (five) members retiring on 7th July, 2010 on the expiration of their term of office.

Place: Patna

Date : 17th June, 2010

Returning Officer